

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 204/2026

IQBAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 284927/2025 - EXEMPTION FROM FILING O.T.

Date : 11-03-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) : Ms. Arundhati Katju, Sr. Adv.(N/P)
Mr. Rajiv Mangla, AOR (N/P)
Ms. Monika, Adv.(N/P)
Mr. Hrithik Jarodia, Adv.(N/P)
Ms. Ritika Meena, Adv.(N/P)

For Respondent(s) : Dr. Vijendra Singh, AOR (N/P)
Mr. Abhishek Saket, Adv.(N/P)
Mr. Aniket Tiwari, Adv.(N/P)
Ms. Nidhi Singh, Adv. (N/P)

UPON hearing the counsel the Court made the following
O R D E R

1. None appears for the parties. Re-list the appeal after four weeks.
2. Interim order, if any, shall continue till the next date of hearing.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)